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Title: The Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding status of implementation of the recommendations contained in the 3<sup>rd</sup> Report of the Standing Committee on Finance on Demands for Grants (2009-10), pertaining to the Ministry of Planning.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): I beg to lay on the Table the statement on the status of implementation of recommendations contained in the Third Report of the Standing Committee on Finance (15<sup>th</sup> Lok Sabha) in pursuance of the direction 73 A of the Hon'ble Speaker, Lok Sabha.

The Third Report of the Standing Committee on Finance (15<sup>th</sup> Lok Sabha) was presented to the Lok Sabha on 2-12-2009. The report relates to the examination of Demands for Grants of Ministry of Planning for the year 2009-10.

Action Taken Statements on the recommendations/observations contained in the Third Report of the Committee had been sent by Ministry of Planning to the Standing Committee on Finance on 27-1-2010.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

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